

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

369(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: M/s. Meidensha Corporation Vs. M/s. Prime Meiden Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. P.V. Kapur and Mr. Lalit Bhasin, Sr. Advocates along with Mr. Rohit Kochhar, Mr. Inder Raj Gill, Ms. Anuradha Sharma, Mr. Anurag Dayal, Mr. Avichhal Prasad and Mr. Laksya Khanna, Advocates.		
	For the Respondent:	Mr. Jayant Mehta, Mr. Siddharth Yadav, Mr. Ramanjit Singh and Mr. Robin Dubey, Advocates		

ORDER

Application of the Respondent under Section 45 of the Arbitration and Conciliation Act is part heard.

To come up on 12th February, 2018 at 2 PM.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)